

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 163/252/ND/2017

CORAM:

**PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Pureport Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Easha Kadian, Counsel for the Income Tax Department

ORDER

Report of the ROC has been received. To come up for further consideration on 30th January, 2018.

-S-df

**(R. Varadharajan)
Member (J)**

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**(Ina Malhotra)
Member (J)**